GOVERNMENT OF INDIA MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING

LOK SABHA

UNSTARRED QUESTION NO. 270 TO BE ANSWERED ON 22^{ND} JULY, 2025

STRAY DOG AND CATTLE

270. DR. KADIYAM KAVYA:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

- (a) whether the Government is aware of the increasing stray dog attacks villages of Warangal particularly near Rampur in Telangana;
- (b) the details of sterilization and vaccination drives for stray animals conducted by the Government in Warangal 2024-25;
- (c) the funds allocated for building animal shelters in Warangal under the Animal Welfare Board in the district; and
- (d) whether the Government will support community-led initiatives to manage stray cattle in Warangal's urban areas and if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (SHRI S. P. SINGH BAGHEL)

- (a) Local bodies are mandated to control the stray dog population. As per reports received from the State Government of Telangana and the Greater Warangal Municipal Corporation, no incidents of stray dog attacks have been recorded in Rampur.
- (b) According to information provided by the Government of Telangana, the Greater Warangal Municipal Corporation is implementing an Animal Birth Control (ABC) and Anti-Rabies Vaccination (ARV) programme at the Animal Birth Control Centre, Chinthagattu, Warangal. During the year 2024–25, a total of 6,154 stray dogs were sterilized and vaccinated.
- (c) The Animal Welfare Board of India (AWBI) provides financial assistance under the "Scheme for Shelter House for Looking After Animals" to recognised Animal Welfare Organisations upon receipt of their applications. However, no application has been received from any Animal Welfare Organisation based in Warangal. Consequently, no grant has been released for establishing an animal shelter in the area.

- (d) As per Article 243W of the Constitution, the management of stray animals falls under the mandate of urban local bodies. Nevertheless, the Animal Welfare Board of India extends financial assistance to recognised animal welfare organisations for establishing shelters. As reported by the State Government of Telangana, the Greater Warangal Municipal Corporation is managing urban stray cattle by relocating them to Goshalas operated by individuals, societies, or trusts, including:
 - (a) Maharishi Goshala, Chintagattu (Village), Hasanparthy (Mandal);
 - (b) Ayyappa Sevasamethi, Mulugu Road;
 - (c) Bhadrakali Goshala, Hanamkonda; and
 - (d) Brindhavan Goshala, Mupparam (Village), Dharmasagar (Mandal), Hanamkonda (District).
